

16
To be by
S. S. S. S.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO.02/2025/EZ

IN

ORIGINAL APPLICATION NO. 126/2023/EZ

In The Matter of:

MUJIBUR RAHMAN MALIK

... Applicant

Versus

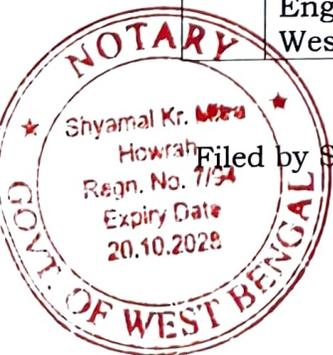
MEMBER SECRETARY, WBPCB & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE
DISTRICT MAGISTRATE, HOWRAH**

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Filed by Sri Rajib Ray, Ld. State Advocate for the State of West Bengal.

16 MAY 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
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IN

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MEMBER SECRETARY, WBPCB & Ors.

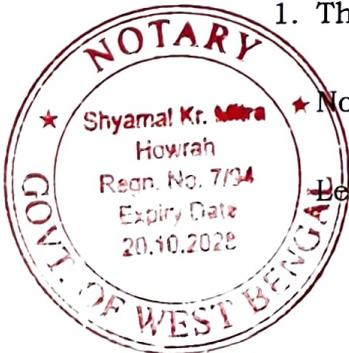
... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE
DISTRICT MAGISTRATE, HOWRAH:**

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah PIN-711101 do hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in M.A.

No. 02/2025/EZ arising out of O.A. No. 126/2023/EZ from the Learned Counsel for the State associated with the instant case.



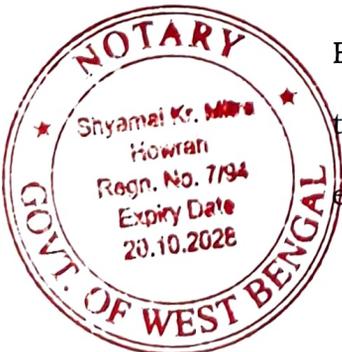
16 MAY 2025

2. That this affidavit is being filed in compliance to the Solemn Order dated 25.03.2025 passed by the Hon'ble Tribunal.

3. That in pursuance of the direction of the Hon'ble Tribunal, an Action Taken Report was solicited from the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Howrah and the Environmental Engineer, Howrah Regional Office of West Bengal Pollution Control Board vide letter no. 302(2)/Env. /Howrah dated 07-04-2025.

The photocopy of the aforesaid letter is annexed herewith and marked as "A-1".

4. That the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Howrah has submitted an Action Taken Report with photographs regarding the Rajapur Canal, Kamarnala Canal and Kana Damodar River vide letter no. 948E dated 06-05-2025 .The Irrigation & Waterways Department has undertaken the work titled: Improvement of Rajapur Khal by re-excavation (Length- 10.652 Km) and Rajapur Link Khal (Length- 3.877 Km), bank strengthening (Length- 3.727 Km) and construction of inspection path (Length- 2.50Km) in Block & PS- Panchla, District- Howrah. The primary objective of this initiative was to enhance drainage discharge capacity and ensure the smooth flow of water through the river. Additionally,



16 MAY 2025

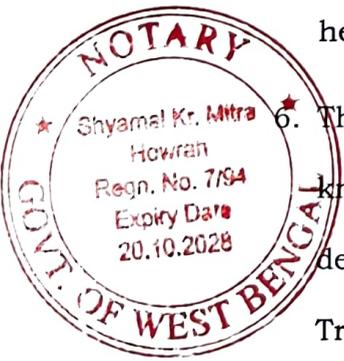
bank strengthening work for a length 3.727 Km and the inspection path on the left embankment for the length of 2.50 Km were also constructed for the safety of the adjacent areas and better communication of the people, respectively. The work had commenced on 29th December 2023 and has been successfully completed on 31st March 2025. Clearing of water hyacinths from Kamarnala Canal is going on which will remove the obstruction in smooth flow of the canal. The Kana Damodar River has been taken up for one clearance of water hyacinth each year before monsoon. Last year it was cleared and this year also the proposal for one time clearance of water hyacinth is under active consideration.

The photocopy of the above-mentioned report has been annexed herewith and marked as "A-2".

5. That the Environmental Engineer, Howrah Regional Office of West Bengal Pollution Control Board has submitted a report vide his letter no.11/05-PCB-HOW-272-2023 (GEN.) dated 15-05-2025 containing canal water analysis reports.

The photocopy of the above-mentioned report has been annexed herewith and marked as "A-3".

6. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.




16 MAY 2025

-X-

7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice.


District Magistrate
&
Collector, Howrah
Deponent

Identified by me



Advocate
State of West Bengal




16 MAY 2025

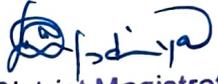
VERIFICATION:

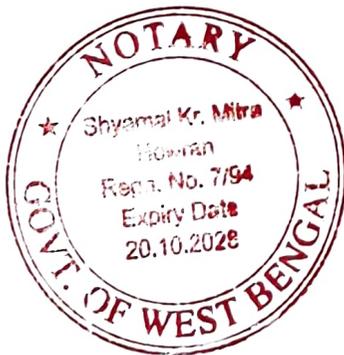
I, Dr. Deepap Priya P, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at _____ on _____ day of May 2025.

Identified by me

Advocate
State of West Bengal


District Magistrate
&
Collector, Howrah
Deponent



SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION


SHYAMAL KR. MITRA
NOTARY HOWRAH

16 MAY 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 302(2)/Env./Howrah

Date: 07/04/2025

To: (1) The Executive Engineer-I
Lower Damodar Construction Division
Irrigation and Waterways Directorate
Howrah.
(2) The Environmental Engineer
Howrah Regional Office, WBPCB.

Sub: - Seeking updated report regarding Rajapur Canal and Kana Damodar River in connection with MA No. 02/2025/EZ in OA No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB and Ors.

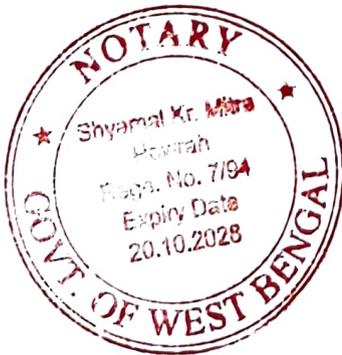
Ref: - Solemn order dated 25-03-2025 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata

Please find enclosed the solemn order dated 25-03-2025 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with MA No. 02/2025/EZ in OA No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB and Ors.

You are requested to furnish an updated report with regards to the allegations contained in the Miscellaneous Application and send the same to this end (envngtecllhowrah@gmail.com) within 22-04-2025 for compliance of the direction of Hon'ble Tribunal.

Encl: - As stated.


District Magistrate
Howrah




16 MAY 2025



Government of West Bengal

Office of the Executive Engineers

Lower Damodar Construction Division, Irrigation & Waterways Directorate

Fuleshwar, Uluberia, Howrah - 711316, E-mail: ee1ldcd@gmail.com, Phone: 033-26610090

Date : 06/05/2025

Memo No : 948E

✓ Jo,
The District Magistrate,
Howrah,

Sub : Report regarding Rajapur Khal, Kana Damodar River and Kamarnala Khal in connection with MA No. 02/2025/EZ in OA No. 126/2023/EZ in the matter between Mujibar Rahaman Mallik -Vs.- Member Secretary, WBPCB & Ors.

Ref : 1. Your Memo No. 302(2)/Env./Howrah dated 07/04/2025.
2. This Office Memo No. 709^E dated 08/04/2025.

Madam,

In connection with the subject & reference mentioned above, please find enclosed herewith the updated status report regarding the action taken of Rajapur Khal, Kamarnala Khal & Kana Damodar River by this Department in compliance with the Order passed by Hon'ble National Green Tribunal, Eastern Zone Bench in connection with the OA No. 126/2023/EZ in the matter between Mujibar Rahaman Mallik -Vs.- Member Secretary, WBPCB & Ors.

This is for favour of your further necessary action please.

Encl: As stated.

Yours faithfully

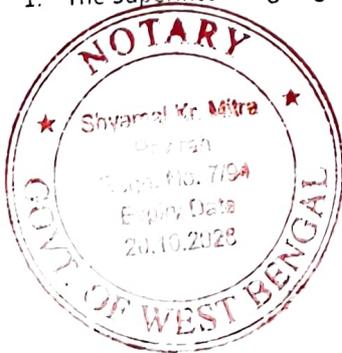

Executive Engineer - I
Lower Damodar Construction Division

Date : 06/05/2025

Memo No : 948/1

Copy submitted for kind information to :

1. The Superintending Engineer, Western Circle-I, Irrigation & Waterways Directorate, Govt. of West Bengal.




Executive Engineer - I
Lower Damodar Construction Division

16 MAY 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEERS

LOWER DAMODAR CONSTRUCTION DIVISION
IRRIGATION AND WATERWAYS DIRECTORATE
FULESWAR, ULUBERIA, HOWRAH, W.B. -711316
(E-mail : ee1dcd@gmail.com / Ph- 033-2661-0090)

Action Taken Report
In connection with O.A. No.: 126/2023/EZ
In the matter of Mujibar Rahaman Mallik - Vs - The State of West Bengal & Others
(Regarding Rajapur Khal)

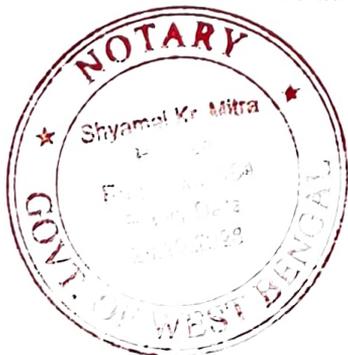
In reference to the subject matter, the Irrigation & Waterways Department has undertaken the work titled: *"Improvement of Rajapur Khal by re-excavation (Length- 10.652 Km) and Rajapur Link Khal (Length- 3.877 Km), bank strengthening (Length- 3.727 Km) and construction of inspection path (Length- 2.50Km) in Block & PS- Panchla, Dist- Howrah."*

The primary objective of this initiative was to enhance drainage discharge capacity and ensure the smooth flow of water through the river. Additionally, bank strengthening work for a length 3.727 Km and the inspection path on the left embankment for the length of 2.50 Km were also constructed for the safety of the adjacent areas and better communication of the people respectively.

The work has commenced on 29th December, 2023 and has been successfully completed on 31st March 2025. Photographs showcasing the completed work at various locations along the stretch are annexed herewith as Annexure-I.

During execution, no issues related to encroachment were encountered. However, should any such issue arise in the future, it will be addressed locally with the assistance of the District Administration, Howrah.

In addition, annual maintenance activities—such as removal of water hyacinth and floating garbage—will be carried out to prevent drainage congestion and ensure sustained improvement in the drainage capacity as well as to prevent spread of vector borne diseases. These activities are scheduled to begin prior to the monsoon and will continue throughout the year as part of regular upkeeping the Khal.



[Signature]
Executive Engineer- I
Lower Damodar Construction Division
Fuleswar, Uluberia, Howrah.

[Signature]
16 MAY 2025

— ✕ —

ANNEXURE- I**WORK PHOTOGRAPHS**

NAME OF WORK : Improvement of Rajapur Khal by re-excavation (Length- 10.652 Km) and Rajapur Link Khal (Length- 3.877 Km), bank strengthening (Length- 3.727 Km) and construction of inspection path (Length- 2.50Km) in Block & PS- Panchla, Dist- Howrah.

Project Cost : Rs. 5.36 Crore

Date of Commencement of Work : 29-12-2023

Date of Completion : 31-03-2025

Status of Work : **Completed**

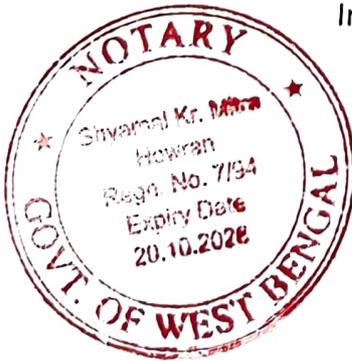
Submitted By :

Executive Engineer-I

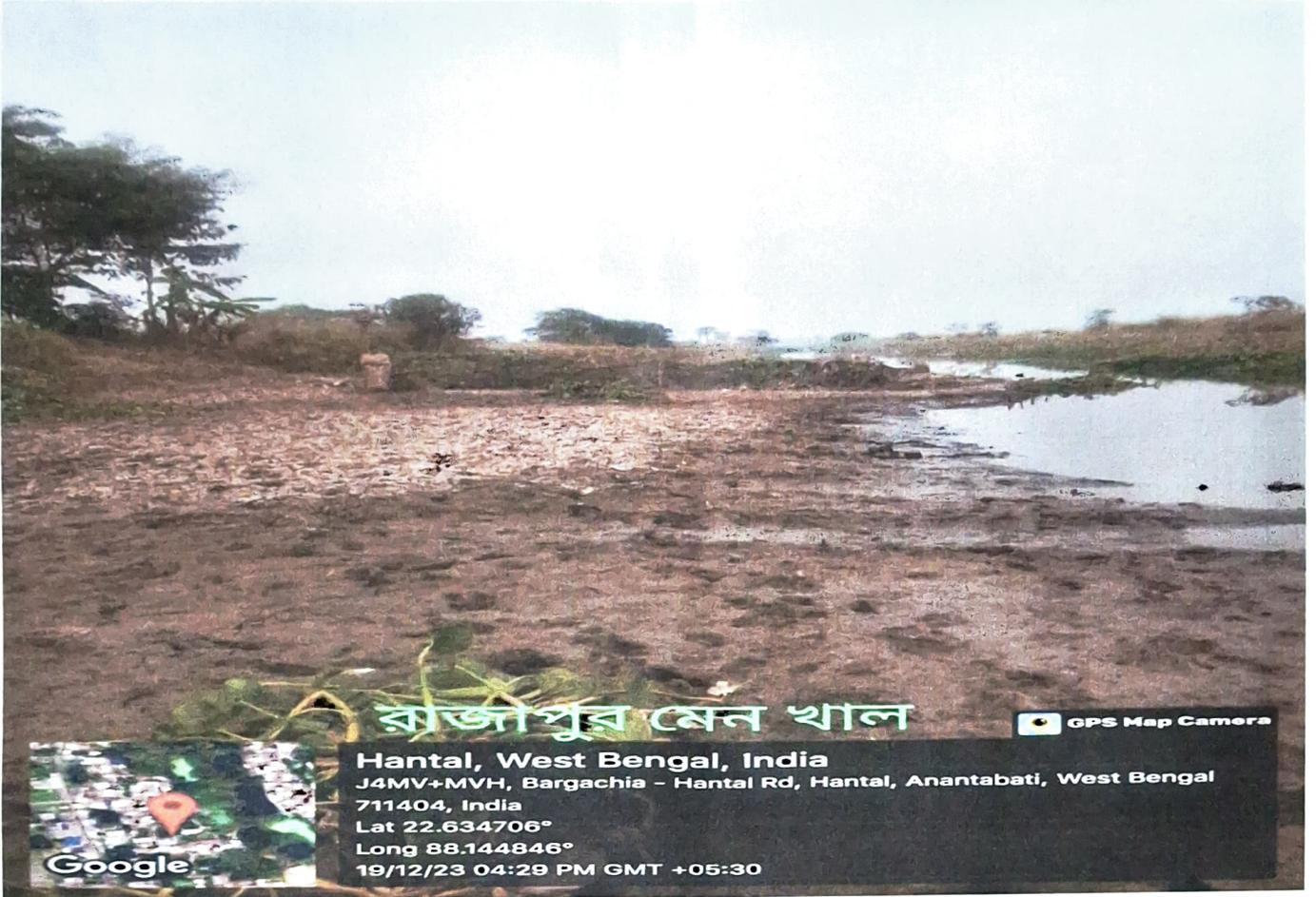
Lower Damodar Construction Division

Irrigation & Waterways Directorate

Govt. of West Bengal




16 MAY 2025

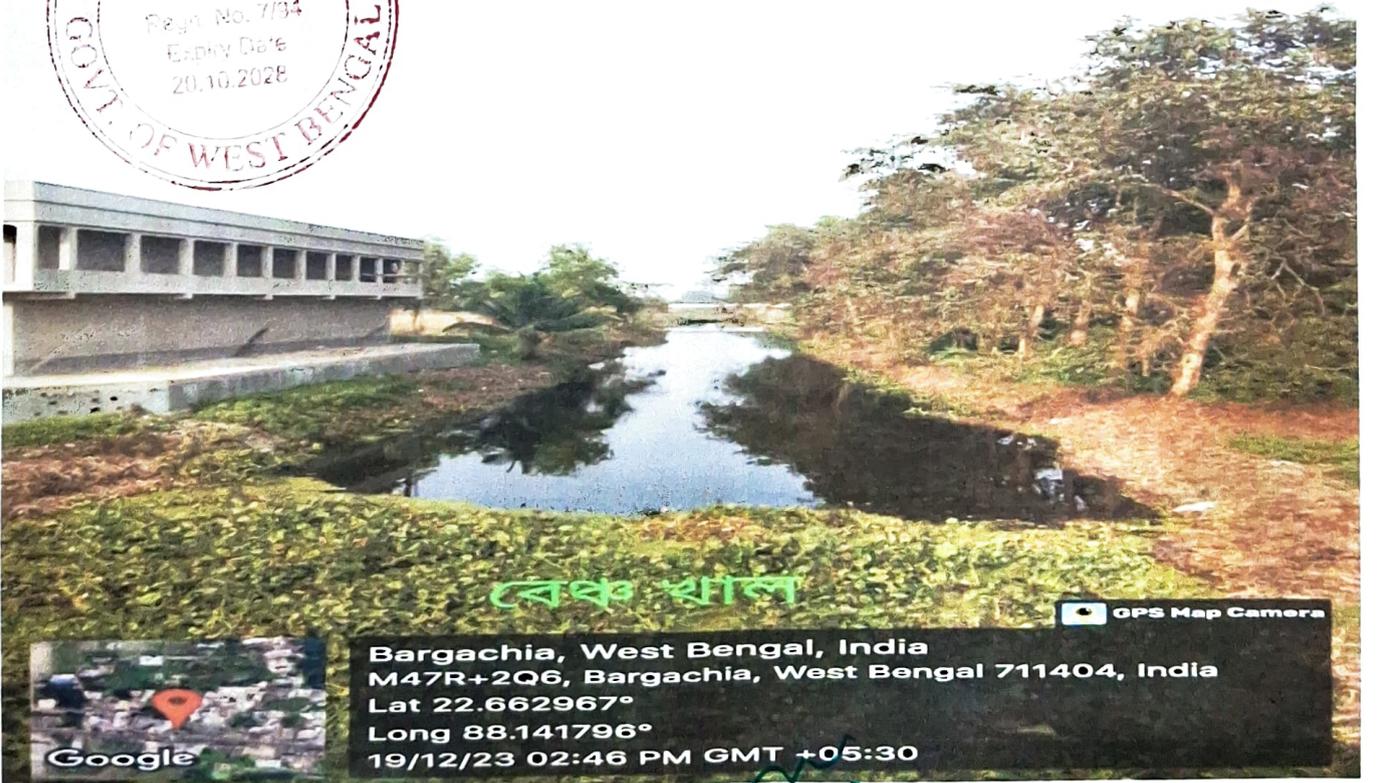


রাজাপুর মেন খাল

GPS Map Camera



Hantal, West Bengal, India
 J4MV+MVH, Bargachia - Hantal Rd, Hantal, Anantabati, West Bengal
 711404, India
 Lat 22.634706°
 Long 88.144846°
 19/12/23 04:29 PM GMT +05:30



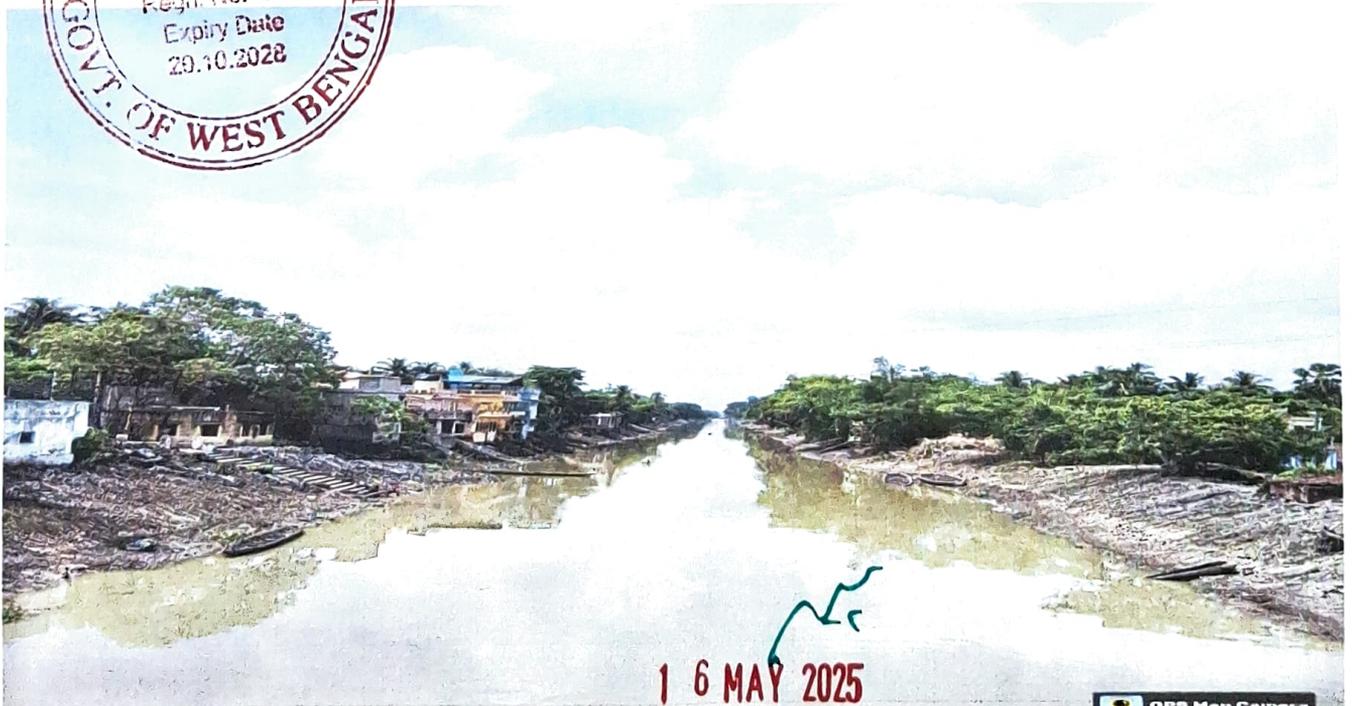
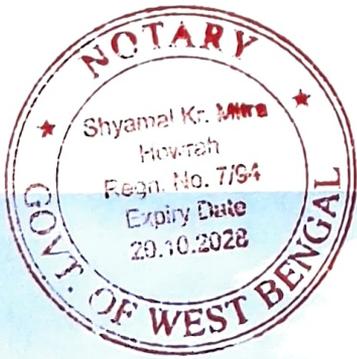
বেঞ্চ খাল

GPS Map Camera



Bargachia, West Bengal, India
 M47R+2Q6, Bargachia, West Bengal 711404, India
 Lat 22.662967°
 Long 88.141796°
 19/12/23 02:46 PM GMT +05:30

16 MAY 2025



Ekabbarpur, West Bengal, India
 Ekabbarpur, Jujersa, Near NH6 Dhulagarh, Ekabbarpur, Hari Narayanpur, West Bengal 711302, India
 Lat 22.599572°
 Long 88.11828°
 26/06/24 10:17 AM GMT +05:30

GPS Map Camera



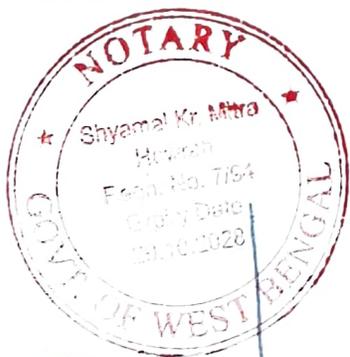
GPS Map Camera

Siddheshwar, West Bengal, India
 H4W9+R22, Siddheshwar, Hari Narayanpur, West Bengal 711414, India
 Lat 22.597566°
 Long 88.11791°
 20/06/24 10:06 AM GMT +05:30

Google

J435+9JM, Beldubi - Jadabbati Rd, Finga Gachhi, Fatik Gachhi, West Bengal
 711414, India
 Lat 22.603509°
 Long 88.109088°
 18/06/24 04:20 PM GMT +05:30

Google



16 MAY 2025



NOTARY
Shvenal Kr. Mitra
Mowran
Regn. No. 7194
Expiry Date
20.10.2028
GOVT. OF WEST BENGAL

16 MAY 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEERS

LOWER DAMODAR CONSTRUCTION DIVISION
IRRIGATION AND WATERWAYS DIRECTORATE
FULESWAR, ULUBERIA, HOWRAH, W.B. -711316
(E-mail : ee11dcd@gmail.com / Ph- 033-2661-0090)

Action Taken Report
In connection with O.A. No.: 126/2023/EZ
In the matter of Mujibar Rahaman Mallik - Vs - The State of West Bengal & Others
(Regarding Kamarnala Khal)

In reference to the subject matter, we have already started clearing of water hyacinth from Kamarnala Khal and will be completed in 07 (Seven) days as per the order of Hon'ble National Green Tribunal. This will help clearing the obstruction in the flow through the khal.

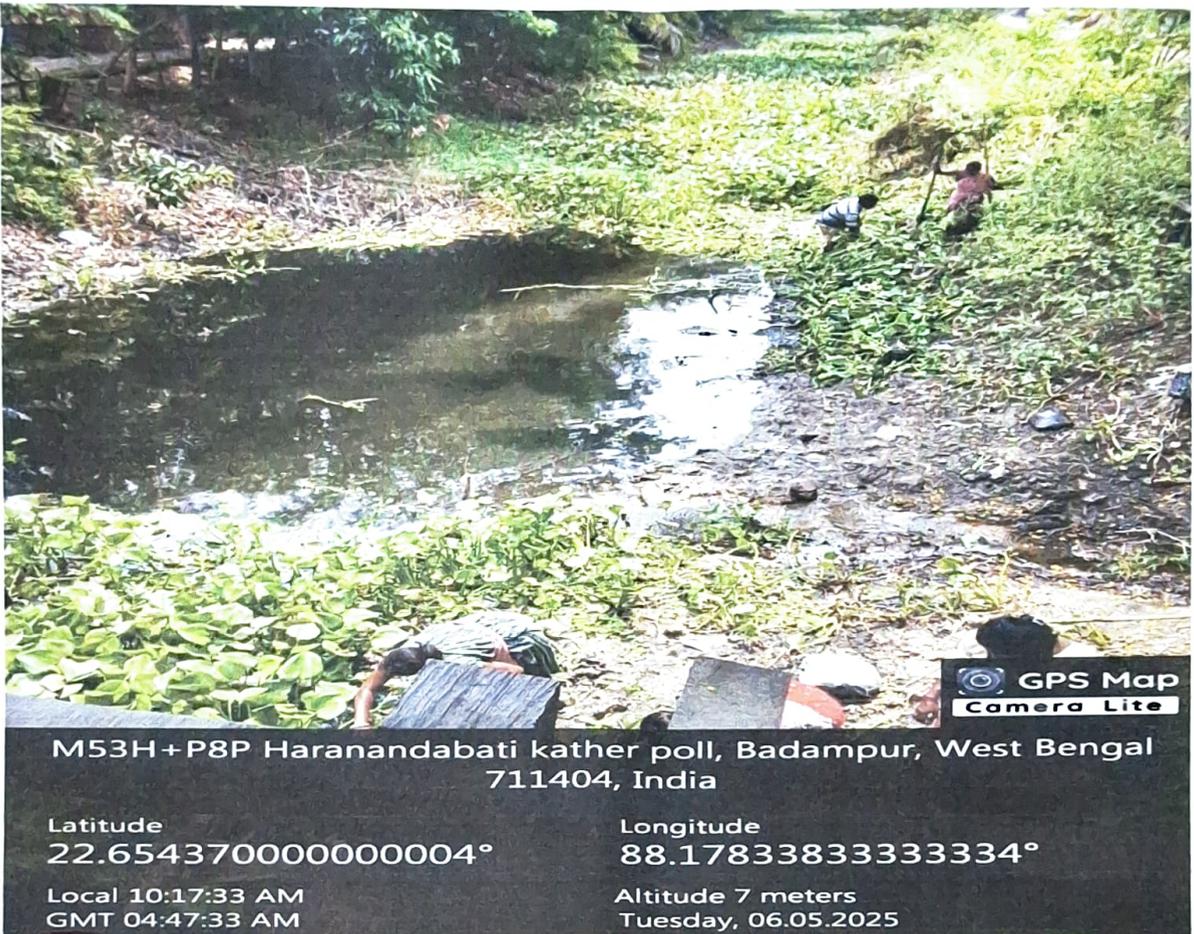
The photographs are annexed herewith.


Executive Engineer- I

Lower Damodar Construction Division
Fuleswar, Uluberia, Howrah.




16 MAY 2025





GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEERS

LOWER DAMODAR CONSTRUCTION DIVISION
IRRIGATION AND WATERWAYS DIRECTORATE
FULESWAR, ULUBERIA, HOWRAH, W.B. -711316
(E-mail : ee11ded@gmail.com / Ph- 033-2661-0090)

Action Taken Report
In connection with O.A. No.: 126/2023/EZ
In the matter of Mujibar Rahaman Mallik - Vs - The State of West Bengal & Others
(Regarding Kana Damodar River)

In reference to the subject matter, the Kana Damodar River is taken up for one clearance of water hyacinth each year before monsoon. Last year it was cleared and the photographs of the said cleared river are enclosed herewith for reference. This year the proposal for one time water hyacinth clearance is also under active consideration.

[Handwritten signature]
Executive Engineer-I
Lower Damodar Construction Division
Fuleswar, Uluberia, Howrah.



[Handwritten signature]
16 MAY 2025



11 6 MAY 2025



GPS Map Camera



Google

Islampur, West Bengal, India
 H38J+XF3, Islampur, Nayachak, West Bengal 711322, India
 Lat 22.567338°
 Long 88.081543°
 25/08/24 08:54 AM GMT +05:30

1 6 MAY 2025



16 MAY 2025

- 2/-

A-3
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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)

Howrah Regional Office
'Minority Bhawan', 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani,
Alipore, Kolkata - 700 027

☎: + 91 033 2202-3136

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. 11/05-PCB-HOW-272-2023 (GEN)

Date: 15/05/2025.

To
The District Magistrate,
Howrah, (Environment Cell)
New Collectorate Building
6, Rishi Bankim Chandra Road,
Howrah- 711101

Sub: Inspection reports of Rajapur Canal and Kana Damodar River.
Ref. Your good office Memo No. 302 (2)/Env./Howrah dated 07/04/2025.

Respected Madam,

With reference to the above, Rajapur Canal and Kana Damodar River, were inspected by this office on 25/04/2025 & 29/04/2025. Inspection report is enclosed for your kind perusal.

With regards,

Yours faithfully,

Bimalendu Mal 15/05/25

Environmental Engineer & I/c
Howrah R. O

Enclose:- As stated.



16 MAY 2025

- 22 -

Report on Rajapur Canal and Kana Damodar River inconnection with MA No. 02/2025/EZ in OA No. 126/2023/EZ in the matter between Mujibur Rahman Malik vs. Member Secretary, WBPCB & Ors.

Reference: A letter of the District Magistrate, Howrah bearing memo no 302(2)/Env./Howrah dated 07/04/2025 seeking inspection report of Rajapur Canal and Kana Damodar River in connection with MA No. 02/2025/EZ in OA No. 126/2023/EZ in the matter between Mujibur Rahman Malik vs. Member Secretary, WBPCB & Ors.

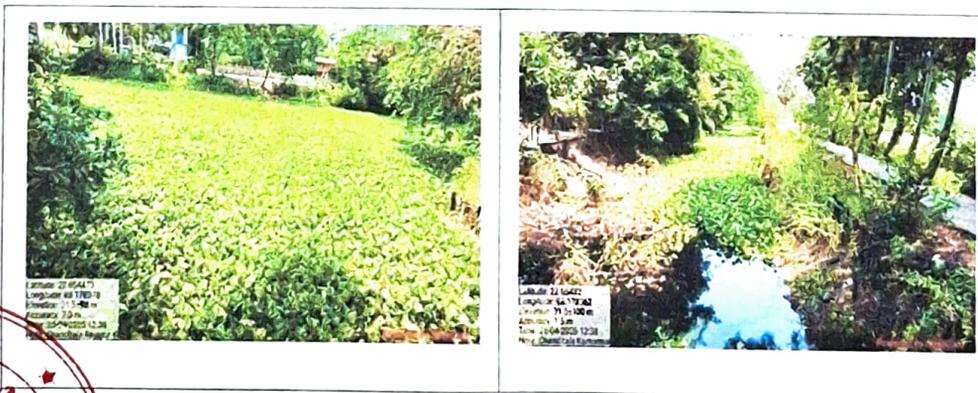
Inspecting Officers: 1. B.Mal, Environmental Engineer, WBPCB
2. B.Tikader, Assistant Environmental Engineer, WBPCB

Date of Inspection: 25.04.2025 and 29.04.2025

Observations:

The Rajapur canal was visited from the starting point at Haranandabati, Howrah to the meeting point of Kana Damodar and samples were thereafter drawn at different points for analysis. Samples of canal water were also drawn from the tributary canals (Kamarnala canal) as also from Kana Damodar.

1. The first sample (13:00 hrs. on 25.04.2025) was collected from Kamarnala Canal, Haranandabati, approx. 0.5 km west from the Rajapur Canal junction. LAT 22.654047 LONG 88.179597. Apparently, no flow in the canal was noticed, the water quality in this location is degraded and do not comply with the bathing standards as per the water quality criteria of CPCB. The Canal in this location was fully covered with floating algae and floating hydrophytes



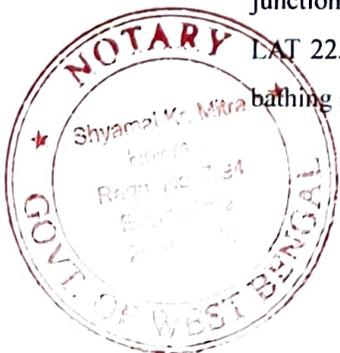
16 MAY 2025



2. The second sample (13:15 hrs on 25.04.2025) was collected from Bridge at Haranandabati (Downstream of Rajapur Canal). LAT 22.65385 LONG 88.17804. The sample collected does not comply with the bathing standards as per the water quality criteria of CPCB. The Canal in this location was fully covered with floating algae and floating hydrophytes



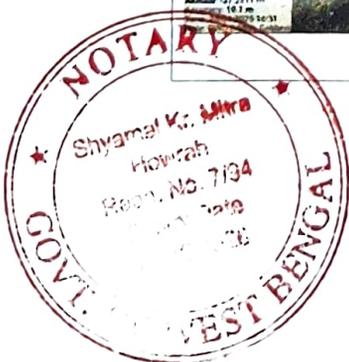
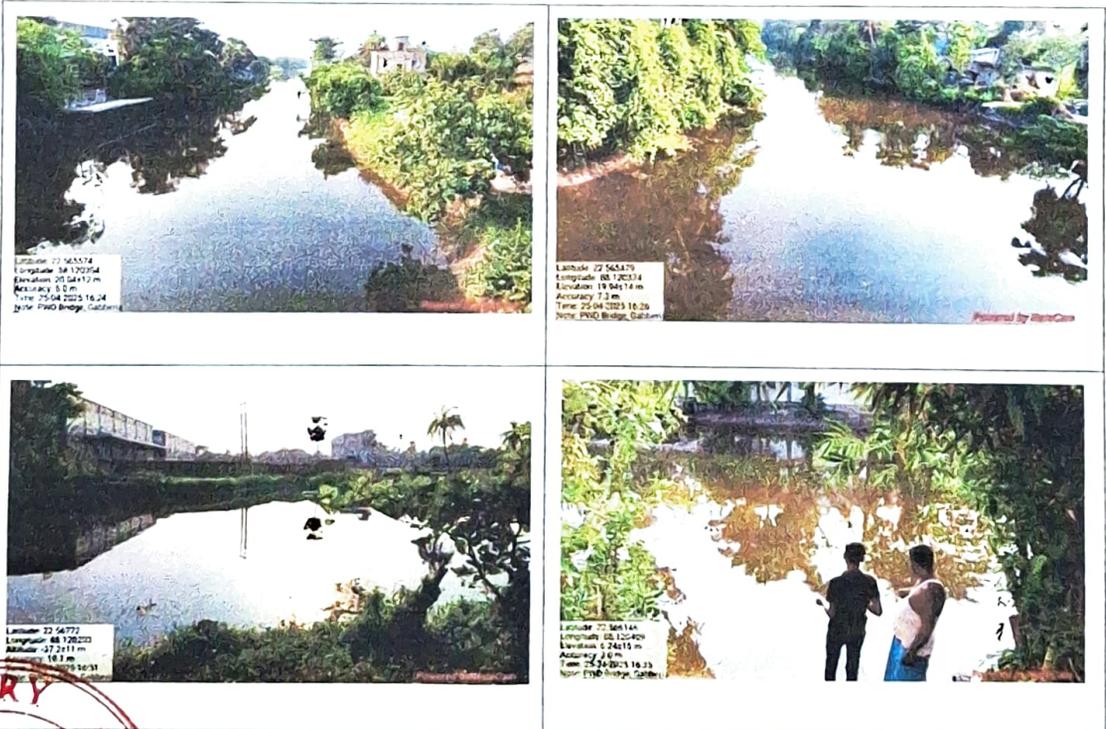
3. The third sample (13:48 hrs on 25.04.2025) was collected from the downstream of junction point of Rajapur branch canal and Rajapur canal, near Gram Bangla Park, LAT 22.641767 LONG 88.163538. The sample collected does not comply with the bathing standards as per the water quality criteria of CPCB.



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4. Fourth sample (16:24 hrs) from Rajapur canal, PWD Bridge. Gabberia LAT 22.565574 & LONG 88.120354. The Canal in this location was clear of any water hyacinth and fishing activity by local villagers was noticed but analysis report of the sample collected shows marginal non-compliance with respect to bathing standards as per the water quality criteria of CPCB.



16 MAY 2025

- 5. The fifth sample (13:48 hrs on 29.04.2025) was collected from Kana Damodar River, Chandul Bridge. LAT 22.666662 & LONG 88.112862. The river in this location was clear of any water hyacinth and local villagers were bathing in the river. Analysis report of the sample collected shows all the parameters have complied with the bathing standard of CPCB except Total Coliform parameter.



- 6. The sixth sample (15:22 hrs on 29.04.2025) was collected Basudevpur bazar (Down Stream of Kana Damodar) LAT 22.523677 LONG 88.114512. The river in this location was clear of any water hyacinth and local villagers were bathing and fishing in the river. Analysis report of the sample collected shows all the parameters have complied with the bathing standard of CPCB except Total Coliform parameter.



NOTARY
 Shyamal Kr. [Signature]
 Howrah
 Regn. No. 7194
 E.O. Date
 20.10.2028
GOVT. OF WEST BENGAL

[Signature]
 16 MAY 2025

7. The seventh sample (16:06 hrs on 29.04.2025) was collected from Kalshaba, Fuleswar near confluence point with the Hooghly River. LAT 22.479316 LONG 88.123124. Tidal effect was noticed in this location. Analysis report of the sample collected shows all the parameters have complied with the bathing standard of CPCB except Total Coliform parameter.



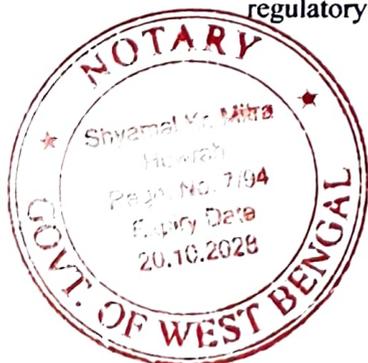
Details of sample analysis reports are tabulated in Annexure I & II

Rajapur canal and Kana Damodar River mainly flow through rural area. Except at starting point of Rajapur Canal, canal was found clear of any water hyacinth. Canal was found filled with water. In some places fishing was noticed in canal. No direct effluent discharge from any industry into the Canal was noticed.

Kana Damodar River at the starting point at Howrah district (Chandul Bridge) and junction point with Rajapur Canal (Basudevpur) was found clear of any water hyacinth. No such discharge of industrial effluent into the river was noticed during inspection. The River was found narrow at Jalabiswanathpur area & Basudevpur bazar area. Apparently, encroachment was noticed at both side of river in some places. Municipal solid waste was found dumped at the bank of the river at several locations.

Action taken by WBPCB:

1. Earlier complainant alleged against three industries for causing water pollution in the Rajapur Canal & Kana Damodar. Three industries were inspected by Board and regulatory action was taken against those units (*Annexure III*)



16 MAY 2025

Action required to be taken:

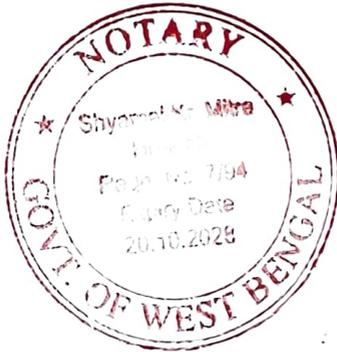
- 1) Unauthorized encroachment in the Kana Damodar River is to be removed.
- 2) Disposal of solid waste as well as plastic waste into river and canal should be prohibited.
Necessary awareness in this regard may be displayed.
- 3) Periodical cleaning & desilting of River and Canal is to be carried out.

Bimalendu Mukherjee
15/05/2025

Environmental Engineer & In-Charge
Howrah Regional Office, WBPCB

Bhaim Jitendra
15/05/25

Assistant Environmental Engineer
Howrah Regional Office, WBPCB

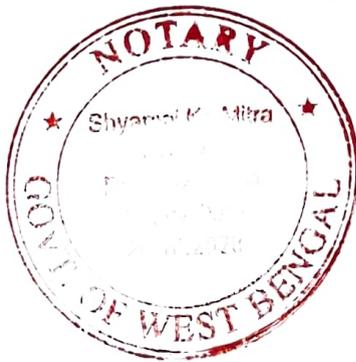


16 MAY 2025

Annexure I

**CANAL WATER ANALYSIS REPORT OF RAJAPUR CANAL AND ITS
TRIBUTARY, KANA DAMODAR RIVER, ON THE HOWRAH DISTRICT SIDE**

Parameters	Classification criteria for outdoor bathing (organisation)	Sample No. 1	Sample No. 2	Sample No. 3	Sample No. 4
		<i>Kamarnala Canal, Haranandabati, approx. 0.5 km west from the Rajapur Canal junction.</i>	<i>Bridge at Haranandabati (Downstream of Rajapur Canal)</i>	<i>Downstream of junction point of Rajapur branch canal and Rajapur canal, near Gram Bangla Park,</i>	<i>Rajapur canal, PWD Bridge, Gabberia</i>
		<i>LAT. 22.654047 & LONG. 88.179597</i>	<i>LAT. 22.653857 & LONG. 88.17804</i>	<i>LAT. 22.641767 & LONG. 88.163538.</i>	<i>LAT. 22.565574 & LONG. 88.120354</i>
pH	6.5-8.5	7.63	7.63	7.75	8.34
Dissolved Oxygen (mg/l)	5 mg/l or more	Nil	Nil	3.05	4.82
BOD(mg/l)	3 mg/l or less	8.5	6.63	21.25	7.25
Total Coliform (MPN/100 ml)	500 or less	35000	2300000	22000	13000



16 MAY 2025

Annexure II

CANAL WATER ANALYSIS REPORT OF RAJAPUR CANAL AND ITS
TRIBUTARY, KANA DAMODAR RIVER, ON THE HOWRAH DISTRICT SIDE

Parameters	Classification criteria for outdoor bathing(organism ation)	Sample No.5	Sample No.6	Sample No.7
		Chandul Bridge at Kana Damodar	Basudevpur bazar (Down Stream of Kana Damodar)	Kalshaba,Fuleswar near confluence point with the Hooghly River.
		LAT. 22.666662 & LONG. 88.112862	LAT. 22.523677 & LONG. 88.114512.	LAT. 22.479316 & LONG. 88.123124.
pH	6.5-8.5	6.84	6.74	7.09
Dissolved Oxygen (mg/l)	5 mg/l or more	5.4	5.3	6.2
BOD(mg/l)	3 mg/l or less	4.1	4.2	4.5
Total Coliform (MPN/100 ml)	500 or less	2300	70000	17000



16 MAY 2025



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WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

Paribesh Bhawan, 10A, Block - L.A, Sector III, Bidhannagar

Kolkata - 700 106. Ph. No.: 2202-3097/3096

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No.

-IM-11/2009 (Part-XI)

Date: /11/2024

DIRECTION

WHEREAS, M/s. Bihariji Infrastructure Engineering Pvt. Ltd. (previously known as M/s. Global Iron Castings) [hereinafter referred to as the unit] located at Plot No. 5/26, Foundry Park, Ranihati Amta Road, Howlibagan, P.O.-Naskarpur, Howrah-711 322 is engaged in manufacturing of fabricated & galvanized steel items.

AND WHEREAS, the unit was inspected by the West Bengal Pollution Control Board (hereinafter referred to as the State Board) official on 14/08/2024 in connection with a complaint letter received from the Paribesh Academy, Barabazar, Chandannagar regarding environmental hazards of Rajapur Canal & Kana Damodar River System. The unit was in operation during inspection and the following observations were made by the inspecting official:-

- The zinc bath section of the unit has no hood for collection of zinc fumes. Considerable amount of fugitive emission was observed from zinc baths during inspection.
- In the pickling section, fan attached to scrubber was out of order.
- The unit has an effluent treatment plant (ETP) for treatment of liquid effluent. But ETP was not in operation during inspection. Different pumps of ETP were found out of order. During inspection there was no discharge from ETP. However effluent sample was collected from final outlet of plant. During sampling it started raining. It appears from the effluent analysis report that the unit has failed to meet the effluent discharge norms. The results are given below:-

Date of Sampling	Sample collected from	Parameter	Result obtained (in mg/l except pH)	Permissible limit (in mg/l except pH)
14.08.2024	Final outlet of the unit	TSS	122.0	100
		Iron	94.0	3
		Zinc	13.62	5
		pH	<4.00	5.5-9.0

AND WHEREAS, the Consent to Operate and the Hazardous Waste Authorization of the unit are valid upto 30/10/2027 and 31/03/2028 respectively.

AND WHEREAS, the unit was called for a hearing on 01/10/2024 at the Head office of the Board. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136 was also requested to send a representative to attend the hearing. Shri Mujibar Rahaman Mullick and Smt. Sahida Begum Laskar, Members of Paribesh Academy were present in the hearing and alleged that the water of the adjacent khal is being polluted due to discharge of waste water by the unit. They also alleged that due to construction of foundry park flowing of water course of this area is being disturbed.

AND WHEREAS, the unit was called for a hearing on 01/10/2024 at the Head office of the Board for violation of environmental norms as recorded above. The Manager on behalf of the unit appeared in the hearing and submitted that they have repaired the ID fan attached to the scrubber and necessary rectification of the ETP will be completed within October,2024.

NOW THEREFORE, considering the above, M/s. Bihariji Infrastructure Engineering Pvt. Ltd. (previously known as M/s. Global Iron Castings) located at Plot No. 5/26, Foundry Park, Ranihati Amta Road, Howlibagan, P.O.-Naskarpur, Howrah-711 322 is hereby directed as follows:-

1. That, the unit shall immediately rectify the air pollution control system attached to the pickling section and zinc bath section and it should be operated efficiently.

Page 1 of 2

16 MAY 2025



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2. **That**, the unit shall always operate the effluent treatment plant efficiently for compliance of environmental norms. Any untreated effluent shall not be discharged outside the factory premises under any circumstances.
 3. **That**, the unit shall conduct periodically effluent sampling to see the quality of discharged effluent and properly maintain log book for ETP operation.
 4. **That**, the unit shall explore the possibility of zero liquid discharge (ZLD).
 5. **That**, the unit shall submit a penalty amounting to **Rs. 50,000/-** (Rupees fifty thousand) only within ten (10) days from the date of issuance of this direction, by Demand Draft in favour of **WEST BENGAL POLLUTION CONTROL BOARD** payable at Kolkata for failing to comply with the environmental norms as observed during inspection by the Board official.

The Environmental Engineer & In-charge, Howrah Regional Office of the State Board is requested to conduct a fresh inspection of the unit to verify the status of environmental compliance. If the unit is found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order.

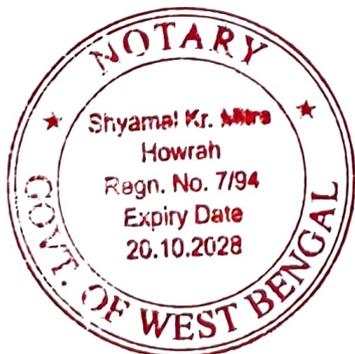
Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

Memo No. 10309 (9) -IM-11/2009 (Part-XI)

Date: 20/11/2024

Copy forwarded for information and necessary action to:-

1. M/s. Bihariji Infrastructure Engineering Pvt. Ltd. (previously known as M/s. Global Iron Castings). Plot No. 5/26, Foundry Park, Ranihati Amta Road, Howlibagan, P.O.-Naskarpur, Howrah-711 322
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136
9. Technical Cell, WBPCB for updating the website
10. Environment Officer- Communication, WBPCB – for circulation through float file
11. Guard file of O & E Cell



Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

16 MAY 2025



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WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

Paribesh Bhawan, 10A, Block – LA, Sector III, Bidhannagar

Kolkata – 700 106, Ph. No.: 2202-3097/3096

Website: www.wbpcb.gov.in, Email: nct.wbpcb-wb@bangla.gov.in

Memo No.

-IM-11/2009 (Part-XI)

Date: /11/2024

DIRECTION

WHEREAS, M/s. Megaa Moda Pvt. Ltd. (hereinafter referred to as the unit) located at **Hanuman Complex, Ranihati Amta Road, P.O.-Islampur, Howrah-711401** is engaged in processing of shrimps 1125 MT/month.

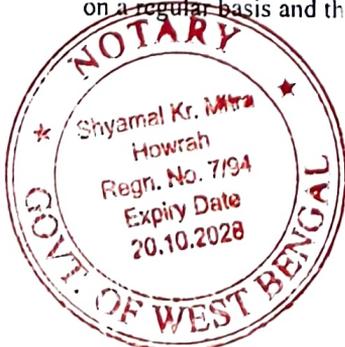
AND WHEREAS, the unit was inspected by the **West Bengal Pollution Control Board** (hereinafter referred to as the State Board) official on 12/08/2024 in connection with a complaint letter received from the Paribesh Academy, Barabazar, Chandannagar regarding environmental hazards of Rajapur Canal & Kana Damodar River System. The unit was in operation during inspection and the following observations were made by the inspecting official:-

- The manufacturing process involves receiving of whole shrimps, washing/deicing, whole shrimp sizing, de-heading processing, sorting & grading, chemical treatment including salt treatment, weighing, block freezing/ individual freezing (at -40°C), packing and marking, frozen storage at -18°C before shipment.
- The unit has an effluent treatment plant (ETP) of 100 KLD capacity comprising of bar screen, settling tank cum O&G trap, aeration tank with biological treatment, flocculation cum secondary clarifier, alum & lime dosing, chlorine dosing, filter bed. final disposal to panchayat drain.
- The ETP of the unit was not in operation as observed after entry into the unit. On enquiry, the unit representative stated that since plant is not running in full production capacity, therefore ETP is not operating. On request, the unit started operation of ETP.
- The unit representative could not provide log sheet for ETP operation and production data sheet.
- A stretch covered with a layer of forth and scum was observed in front of the unit on the other side of the road. Typical smell of raw effluent from shrimp processing was felt near the side area.
- Effluent sampling was conducted during inspection from final outlet of the ETP and the analysis report shows compliance with the effluent discharge norms.

AND WHEREAS, the Consent to Operate of the unit is valid upto 31/08/2027.

AND WHEREAS, the unit was called for a hearing on 01/10/2024 at the Head office of the Board. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136 was also requested to send a representative to attend the hearing. Shri Mujibar Rahaman Mullick and Smt. Sahida Begum Laskar, Members of Paribesh Academy were present in the hearing and alleged that the units situated at Hanuman Complex are discharging their industrial effluent into the Rajapur canal causing huge water pollution in the canal water and also pollution in the Kana Damodar River. They mentioned that a case was filed in this regard before the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata and the matter is disposed of by the Hon'ble NGT vide its order dated 30.04.2024.

AND WHEREAS, the representatives on behalf of the unit appeared in the hearing and apologized for refusing entry of the inspecting officials into the factory premises. They claimed that the ETP operates on a regular basis and they are not discharging any untreated effluent outside the factory premises.



16 MAY 2025

NOW THEREFORE, considering the above, **M/s. Megaa Moda Pvt. Ltd.** located at Hanuman Complex, Ranihati Amta Road, P.O.-Islampur, Howrah-711401 is hereby directed as follows:-

1. **That**, the unit shall operate the effluent treatment plant efficiently for compliance of environmental norms. Any untreated effluent shall not be discharged outside the factory premises under any circumstances.
2. **That**, the unit shall conduct periodically effluent sampling to see the quality of discharged effluent and properly maintain log book for ETP operation.
3. **That**, the unit shall explore the possibility of zero liquid discharge (ZLD).
4. **That**, the unit shall submit detail report regarding management of solid waste.

The Environmental Engineer & In-charge, Howrah Regional Office of the State Board is requested to keep a strict vigil on the unit. If the unit is found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder.

By Order.

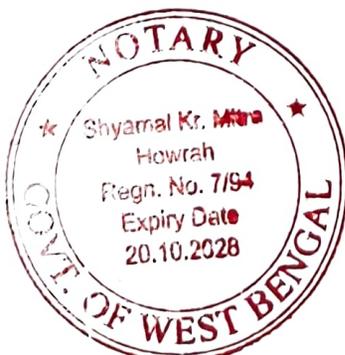
Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

Memo No. 10262(8)-IM-11/2009 (Part-XI)

Date: 14 /11/2024

Copy forwarded for information and necessary action to:-

1. M/s. Megaa Moda Pvt. Ltd., Hanuman Complex, Ranihati Amta Road, P.O.-Islampur, Howrah-711401
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
5. T.A. to the Member Secretary, WBPCB
6. P.A. to the Chairman, WBPCB
7. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136
8. Technical Cell, WBPCB for updating the website
9. Environment Officer- Communication, WBPCB – for circulation through float file
- 10 Guard file of O & E Cell



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West Bengal Pollution Control Board

16 MAY 2025



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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph. No.: 2202-3097/3096
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. -JM-11/2009 (Part-XI) Date: /11/2024

DIRECTION

WHEREAS, M/s. Aquatech Feed and Sea Foods Pvt. Ltd. (hereinafter referred to as the unit) located at **Hanuman Complex, Ranihati Amta Road, P.O.-Islampur, Howrah-711401** is engaged in manufacturing of processed prawn 350 MT/month with tray plate freezer, IQF and chilling facility.

AND WHEREAS, the unit was inspected by the **West Bengal Pollution Control Board** (hereinafter referred to as the State Board) official on 12/08/2024 in connection with a complaint letter received from the Paribesh Academy, Barabazar, Chandannagar regarding environmental hazards of Rajapur Canal & Kana Damodar River System. The unit was in operation during inspection and the following observations were made by the inspecting official:-

- The manufacturing process involves receiving of whole shrimps, washing/deicing, whole shrimp sizing, de-heading processing, sorting & grading, chemical treatment including salt treatment, weighting, block freezing/individual freezing (at -40°C, packing and marking, frozen storage at -18°C before shipment.
- The unit has an effluent treatment plant (ETP) of 300 KLD capacity comprising of bar screen chamber, O&G chamber, equalization tank, primary clarifier, aeration tank, secondary clarifier, clarified water tank, sand filter, carbon filter and sludge bed. The sludge is given away for land filling/used as manure.
- Recently the unit has applied for NOC expansion for carrying out blanching/cooking at 100°C in boiler after grading/sizing of shrimps as per market demand. The unit has installed 1X500 kg/hr. HSD fired boiler for this project. During inspection expansion project was not in operation.
- During inspection the ETP of the unit was in operation. Effluent sampling was conducted during inspection from final outlet of the ETP and the analysis report shows compliance with the effluent discharge norms.

AND WHEREAS, the Consent to Operate of the unit is valid upto 30/01/2027.

AND WHEREAS, the unit was called for a hearing on 01/10/2024 at the Head office of the Board. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136 was also requested to send a representative to attend the hearing. Shri Mujibar Rahaman Mullick and Smt. Sahida Begum Laskar, Members of Paribesh Academy were present in the hearing and alleged that the units situated at Hanuman Complex are discharging their industrial effluent into the Rajapur canal causing huge water pollution in the canal water and also pollution in the Kana Damodar River. They mentioned that a case was filed in this regard before the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata and the matter is disposed of by the Hon'ble NGT vide its order dated 30.04.2024.

AND WHEREAS, the Managing Director on behalf of the unit appeared in the hearing and submitted that they have an ETP and the treated effluent is being discharged into Hanuman Complex drain.

NOW THEREFORE, considering the above. **M/s. Aquatech Feed and Sea Foods Pvt. Ltd.** located at Hanuman Complex, Ranihati Amta Road, P.O.-Islampur, Howrah-711401 is hereby directed as follows:-

That, the unit shall operate the effluent treatment plant efficiently for compliance of environmental norms. Any untreated effluent shall not be discharged outside the factory premises under any circumstances.



16 MAY 2025

- 25 -
2. **That**, the unit shall conduct periodically effluent sampling to see the quality of discharged effluent and properly maintain log book for ETP operation.
 3. **That**, the unit shall explore the possibility of zero liquid discharge (ZLD).
 4. **That**, the unit shall submit detail report regarding management of solid waste.

The Environmental Engineer & In-charge, Howrah Regional Office of the State Board is requested to keep a strict vigil on the unit. If the unit is found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder.

By Order,

Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

Memo No. 10263 (8) -IM-11/2009 (Part-XI)

Date: 14 /11/2024

Copy forwarded for information and necessary action to:-

1. M/s. Aquatech Feed and Sea Foods Pvt. Ltd., Hanuman Complex, Ranihati Amta Road, P.O.- Islampur, Howrah-711401
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
5. T.A. to the Member Secretary, WBPCB
6. P.A. to the Chairman, WBPCB
7. The President, Paribesh Academy, Barabazar, Chandannagar, Hooghly, Pin-712136
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(Operation & Execution)
West Bengal Pollution Control Board



16 MAY 2025

HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO.02/2025/EZ

IN

ORIGINAL APPLICATION NO. 126/2023/EZ

In The Matter of:

MUJIBUR RAHMAN MALIK

... Applicant

Versus

MEMBER SECRETARY, WBPCB & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT No. 03, DISTRICT
MAGISTRATE, HOWRAH.

Mr. Rajib Ray,
Ld. State Advocate
For the State of West Bengal